GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:258 ANSWERED ON:15.03.2010 FUNDS FOR OLD AGE HOMES Patel Shri Devji;Rajendran Shri C.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government provides any financial assistance to the State Governments/Non-Governmental Organisations (NGOs) for construction and maintenance of Old Age Homes;
- (b) if so, the details of grants/financial assistance given to them during the last three years and the current year, State-wise;
- (c) the guidelines laid down for construction/ maintenance of Old Age Homes by the NGOs in the country;
- (d) the details of the said Homes set up /to be set up by the NGOs in the country including in the National Capital Region during the said period, State-wise and location-wise; and
- (e) the details of the pending proposals received from the State Governments/NGOs for construction/maintenance of Old Age Homes and the action taken by the Ministry during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (MUKUL WASNIK)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.258 FOR ANSWER 'ON 15.03.2010 REGARDING FUNDS FOR OLD AGE HOMES' BY: SHRI C. RAJENDRAN AND SHRI DEVJI M. PATEL

(a) to (d): Presently there is no Scheme of providing assistance for construction of Old Age Homes.

Under the Ministry's Scheme of Integrated Programme for Older Persons (IPOP), grant-in-aid up to 90 per cent of the project cost is provided for running and maintenance of Old Age Homes (OAHs) to suitable NGOs, Panchayati Raj Institutions/ Local bodies, and Government recognised institutions like Nehru Yuva Kendras based on the recommendation of the State level Grants-in-aid Committee. In case of non-governmental organisations, they should be a registered society having experience of at least two years in the field to be eligible for assistance. No grant is given for setting up of Old Age Homes.

A Statement indicating State-wise release of grants to NGOs since 2006-07 is given in Annex-I.

(e) Project proposals for running and maintenance of OAHs are processed for releasing grant as per the norms / guidelines and subject to availability of funds under the Scheme. It is a continuous/ ongoing process. A Statement showing number of OAH proposals received from State Governments and number of such homes assisted during the year 2009-10 is given in Annex-II.